

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 856
TO BE ANSWERED ON 07.02.2024**

SURVEY FOR DOUBLING OF RAILWAY TRACK

856. SHRI RAMALINGAM S.:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways has taken steps/given direction to complete survey report for doubling of Thanjavur-Mayiladuthurai-Villupuram railway track, if so, the details thereof;**
- (b) the tentative date of completion of survey report for this project;**
- (c) the tentative date of completion of Peralam-Kariakal line and its present status thereof;**
- (d) whether the Railways proposes to complete the gauge conversion work between Mayiladuthurai and Tarangampadi with a provision for extending it upto Tirunallar; and**
- (e) if so, the details in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 856 BY SHRI RAMALINGAM S. TO BE ANSWERED IN LOK SABHA ON 07.02.2024 REGARDING SURVEY FOR DOUBLING OF RAILWAY TRACK

(a) to (e): Preliminary survey for doubling of Villupuram - Mayiladuthurai - Thanjavur (193 Km) has been completed and preparation of survey report has been taken up.

Karaikal - Peralam (23 Km) new line project has been taken up. Out of 4.42 Ha land, 3.92 Ha land has been acquired and balance of 0.50 Ha land is being acquired. Work is in progress in available land.

Survey of Mayiladuthurai to Karaikal new line via Tharangambadi and Tirunallar (47.32 Km) was completed in 2006-07. However, as per request of Government of Puducherry, line between Peralam and Karaikal was preferred for connecting Mayiladuthurai to Karaikal via Peralam.

Though fund allocation has increased manifold but pace of execution of project is dependent on expeditious land acquisition. Railway acquires the land through State Government. State Government assesses the compensation amount and advises to Railway. On receipt of demand from State Government, Railway deposits compensation amount with concerned District Land acquisition Authority. Execution of important infrastructure projects falling fully/partly in the State of Tamil Nadu is held up due to delay in land acquisition and only about 624 Ha land has been acquired out of total

requirement of about 1832 Ha. Railway had initiated efforts for acquisition of land but could not succeed in acquiring land for projects. Support of the Government of Tamil Nadu is needed to expedite the land acquisition.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc. All these factors affect the completion time of the project. With above constraints, every effort is being made to execute the project(s) expeditiously.
